

(d) The Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) is being implemented by States/UTs. While sanctioning shelters, the State Project Sanction Committee is to ensure projects are as per DAY-NULM guidelines. As intimated by States/UTs, a total of 1331 shelters have been sanctioned by 25 States/UTs under DAY-NULM out of which 789 shelters are operational.

Development work for LIG flats of Molarband, Delhi

†2294. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether no steps have been taken for development of parks, Mother Dairy booths, Medical stores, etc. for allottees of LIG flats at Molarband under housing scheme, 2010 of Delhi Development Authority leading to their difficulties;

(b) whether the construction of a community building is going on in the park of that area thereby resulting in cutting of trees and less space for park which is being protested; and

(c) the steps taken by DDA for development of park of that area and the amount spent thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Delhi Development Authority (DDA) has intimated that as per layout plan of the DDA Housing Scheme-2010 (the Scheme) no site is earmarked/mentioned for park, construction of Mother Dairy and Medicine Shop in Lower Income Group (LIG) flats of Molarband, as the cited facilities are available in the nearby developed area. However green area shown in the layout plan has been handed over to South Delhi Municipal Corporation on 25.04.2016. The DDA has also intimated that the work relating to construction of Community Hall was awarded as per provision shown in the layout plan of Molarband LIG flats of the Scheme and no tree cutting was undertaken by Delhi Development Authority.

Grants to Jammu and Kashmir under PMAY

2295. SHRI SHAMSHER SINGH MANHAS: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to release grants to

† Original notice of the question was received in Hindi.

Jammu and Kashmir (J&K) to achieve targets fixed under the Pradhan Mantri Awas Yojana (PMAY); and

(b) the total funds allocated for the year 2016-17 under this scheme and the present status of funds utilization across the State?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The Ministry of Housing and Urban Affairs is implementing the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] for providing assistance to States/Union Territories (UTs), including the State of Jammu and Kashmir, in addressing the housing requirements of urban poor including slum dwellers with the larger goal of "Housing for All" by 2022.

As on 05.3.2018, status of implementation of the PMAY(U), including funds released during 2016-17, in the State of Jammu and Kashmir is as under:-

Particulars	
No. of houses sanctioned (Nos.)	14,531
Central Assistance approved (₹ in crore)	227.95
Central Assistance released (₹ in crore)	17.60
Central Assistance released during 2016-17 (₹ in crore)	2.63
Central Assistance utilized by State (₹ in crore)	9.63

Funds under Smart Cities Mission in Jammu and Kashmir

2296. SHRI SHAMSHER SINGH MANHAS: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that the funds released by Government for the development of smart cities under Smart Cities Mission is lying idle with the State Governments; and

(b) if so, what is the total amount released for Jammu and Kashmir under the Mission and the amount lying idle with the State Government?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Out of 27 States (60 Smart Cities) to which the Government of India grant has been released by Ministry of Housing and Urban Affairs, 19 States (49 cities) have transferred Government of India grant fully or partially to Special Purpose Vehicles (SPVs).